

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 4**  
**(IB)-69(PB)/2020**

**IN THE MATTER OF:**

Mr. Rishi Gandotra & anr.

.... Applicant/petitioner

Vs.

M/s. Orris Infrastructure Pvt. Ltd. & Ors.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.01.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. ACTG. PRESIDENT**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant -

**ORDER**

List the matter on 16.01.2020 as the connected matter is posted for hearing on that date.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. ACTG. PRESIDENT**

-sd-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**